OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, SOUTH-EAST DISTRICT, SAKET COURTS, NEW DELHI.

ORDER

It is directed that the applications for certified copies and inspection of records of the Digital NI Act Courts posted at Rouse Avenue Court Complex, submitted to their Readers at South-East District, Saket Courts, New Delhi shall be disposed of by the learned JMFCs on the same day through digital signatures.

المحتوان (Nivedita Anil Sharma)
Principal District & Sessions Judge (South-East)
Saket Courts, Delhi

No. 2748-2717 PD&SJ (SED)/Saket Courts/ Delhi

Dated: 01.07.2025

Copy forwarded for information and necessary action to:

- 1. The Registrar General, High Court of Delhi, New Delhi
- 2. All the Principal District & Sessions Judge, Delhi/ New Delhi.
- 3. The Chief Judicial Magistrate, South-East, Saket Courts, New Delhi.
- 4. All the Chief Judicial Magistrate, Delhi/ New Delhi.
- 5. The Judicial Magistrate First Class (Negotiable Instruments Λct) Digital Courts-01, 02 and 03, South-East District, Saket Courts, New Delhi.
- 6. The President/ Hony. Secretary, Saket Bar Association, New Delhi.
- 7. Notice Board, Saket Courts, New Delhi
- 8. The PS to the undersigned
- 9. The PRO, Facilitation Centre, Saket Courts, New Delhi
- 10. The Dealing Clerk, R&I Branch, South-East District, Saket Courts Complex with direction to upload it on LAYERS
- 1. The Website Committee, Tis Hazari Courts/ Saket Courts, New Delhi.

12. Guard File

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Princpal District & Sessions Judge (SE), Saket Courts, New Delhi